

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
STARRED QUESTION NO. 220
TO BE ANSWERED ON 07/08/2026

**TRANSFER OF BENEFITS TO FARMERS UNDER AGRICULTURE SCHEMES IN
CHHATTISGARH**

*220 SHRI DEVENDRA PRATAP SINGH:

Will the Minister of Agriculture and Farmers Welfare be pleased to state:

- (a) the total financial benefits transferred directly to farmers in Chhattisgarh under the Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) Scheme over the last three years;
- (b) the number of beneficiaries actively receiving installments under the Scheme in the State;
- (c) whether the Pradhan Mantri Fasal Bima Yojana (PMFBY) has successfully provided timely claim settlements to farmers affected by erratic weather; and
- (d) the details of claims settled and the overall financial security provided to the State's agriculture sector?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI SHIVRAJ SINGH CHOUHAN)

- (a) to (d): A statement is laid on the table of the house.

STATEMENT MADE IN REPLY TO PART (a) TO (d) OF RAJYA SABHA STARRED QUESTION NO. 220 REGARDING TRANSFER OF BENEFITS TO FARMERS UNDER AGRICULTURE SCHEMES IN CHHATTISGARH RAISED BY SHRI DEVENDRA PRATAP SINGH, MP DUE FOR REPLY ON 07/08/2026

(a) & (b): Instalment-wise details of beneficiaries benefitted in Chhattisgarh in last 3 years and amount released to them is as follows:

Instalment	Beneficiaries Benefitted	Amount released (In Rs. Crore)
14th Instalment (Apr'23 - Jul'23)	20,24,988	450.64
15th Instalment (Aug'23 - Nov'23)	21,54,261	576.05
16th Instalment (Dec'23 - Mar'24)	23,20,776	580.36
17th Instalment (Apr'24 - Jul'24)	24,31,808	577.36
18th Instalment (Aug'24 - Nov'24)	25,07,939	570.04
19th Instalment (Dec'24 - Mar'25)	26,14,288	622.71
20th Instalment (Apr'25 - Jul'25)	25,17,972	561.44
21st Instalment (Aug'25-Nov'25)	24,69,284	494.06
22nd Instalment (Dec'25-Mar'26)	24,67,926	493.61
23rd Instalment (Apr'26-Jul'26)	24,52,009	491.10

In the recently released 23rd instalment, a total of 24,52,009 beneficiaries have received the benefits of the PM-KISAN.

(c) & (d) : Government has introduced yield based **Pradhan Mantri Fasal Bima Yojana (PMFBY)** and weather index based **Restructured Weather Based Crop Insurance Scheme (RWBCIS)** from Kharif 2016 to provide financial support to farmers suffering crop loss/damage arising out of natural calamities, adverse weather incidence and to stabilize the income of farmers.

This scheme is voluntary for State/UTs as well as farmers. Further, it is State Government's prerogative to notify districts and crops for implementation, as per the provisions of PMFBY. The scheme is being implemented in 25 State/UTs. All willing farmers are eligible to enrol under the scheme.

Majority of the claims are settled within the stipulated timelines under the Operational Guidelines of the Pradhan Mantri Fasal Bima Yojana (PMFBY) i.e within 21 days of the receipt requisite yield data from the concerned State Government by the insurance companies. However, during the implementation of PMFBY, some claims remained pending, primarily on account of (a) delay in providing State Government share of claims (b) incorrect/delayed submission of insurance proposals by banks and unverified bank accounts (c) discrepancy in

yield data & consequent disputes between State Government and insurance companies, unverified bank account details of enrolled farmers etc. The pending claims on account of these issue are settled after their resolution as per provisions of the scheme.

The State Govt. of Chhattisgarh is implementing PMFBY and RWBCIS schemes since its inception, i.e. Kharif 2016. So far, 517.97 lakh farmer applications have been enrolled under these schemes and claims of Rs. 7,883.42 crore have been paid to 117 lakh farmer applications.

In order to provide overall financial security to the State's agriculture sector, Government of India is implementing a comprehensive range of Central Sector and Centrally Sponsored Schemes and programmes aimed at increasing farmers' income across the State, encompassing entire spectrum of agriculture including credit, insurance, income support, infrastructure, crops (including horticulture), seeds, mechanization, marketing, organic and natural farming, farmer collectives, irrigation, extension, procurement of notified crops and digital agriculture. Amount released in major Schemes of agriculture in last 3 years in Chhattisgarh is as follows:

S. No.	Scheme	Amount released (in Rs. Crore)
1	Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)	4,926.27
2	PMFBY & RWBCIS	1086.63
3	Pradhan Mantri - Rashtriya Krishi Vikas Yojana (PM-RKVY)	533.55
4	Krishonnati Yojana	501.18
5	Paramparagat Krishi Vikas Yojana (PKVY)	54.16
6	National Mission on Natural Farming (NMNF)	26.02
